

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

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**NOTIFICATION IN ROC.NO.999/2021 -RC, DATED 12-04-2021**

**SUB:RECRUITMENT** - Recruitment to **seven (07) posts of District Judge** (Entry level) by Transfer through a Limited Competitive Examination(Accelerated Recruitment by Transfer) under 10% quota notified for the year 2021 -Written examination to be conducted on 21-08-2021 (Saturday) and 22-08-2021 (Sunday) at High Court for the State of Telangana, Hyderabad-**Hall Tickets placed in the official website** -Regarding

**REF:** High Court's Notification in ROC.No.999/2021 -RC, dated 12-04-2021 notifying seven (7) Vacancies in the Cadre of District Judges by transfer through a Limited Competitive Examination (Accelerated Recruitment by Transfer) (10% Quota).

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It is to inform to the candidates appearing for the written examination for recruitment to seven (7) posts of District Judge by transfer through a limited competitive examination (accelerated recruitment by transfer) (10% quota) for the year 2021, that the Hall Tickets and instructions to the candidates for the written examination scheduled to be held on 21.08.2021 (Saturday) from 10.00 a.m. to 1.00 p.m. [Paper-I - Civil Laws] and 2.00 p.m. to 5.00 p.m., Paper-III -English [Translation, Essay Writing and Grammar Vocabulary] and on 22.08.2021 (Sunday) from 10.00 a.m. to 1.00 p.m. [Paper-II - Criminal Laws], at High Court for the State of Telangana, Hyderabad, are placed in the official website of the High Court i.e., "tshc.gov.in".

**NOTE: The candidates are requested to download both original and duplicate Hall Tickets and get attestation by a Gazetted officer after affixing the photographs and return the Duplicate Hall Ticket by hand or by post to the Recruitment cell, High Court for the State of Telangana , Hyderabad.**

This is for information of candidates.

  
REGISTRAR (ADMINISTRATION)  
F.A.C. REGISTRAR (RECRUITMENT)

## **HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

The following eligible candidates are informed that the following are the hall tickets numbers for the written examination for recruitment to Seven (7) Posts Of District Judge By Transfer Through A Limited Competitive Examination (ACCELERATED Recruitment By Transfer) (10% Quota) for the year 2021, scheduled to be held on **21.08.2021 (SATURDAY) From 10.00 A.M. To 1.00 P.M. [PAPER-I - Civil Laws] And 2.00 P.M. To 5.00 P.M., Paper-III -ENGLISH [TRANSLATION, Essay Writing And Grammar Vocabulary] And On 22.08.2021 (SUNDAY) From 10.00 A.M. To 1.00 P.M. [PAPER-II - Criminal Laws]**, At High Court For The State Of Telangana, Hyderabad.

### **LIST OF ELIGIBLE CANDIDATES**

<b>SL.No.</b>	<b>NAME OF THE CANDIDATE</b>	<b>HALL TICKET NO.</b>
1.	<b>DEVULAPALLY RAMAKANTH</b> Registrar IT-Cum-CPC, High Court For The State Of Telangana, Hyderabad	<b>DJ-ART21101</b>
2.	<b>SATHYENDRA YEKOLLU</b> Spl.Judge For Trial Of Offences Under Scs And Sts Act-Cum-VI Additional Metropolitan Sessions Judge, Secunderabad.	<b>DJ-ART21102</b>
3.	<b>KANDARPA KALYAN CHAKRAVARTHY</b> II Additional District Court, District Court Complex, Suryapet.	<b>DJ-ART21103</b>
4.	<b>BAKARAJU SRINIVAS RAO</b> Spl. Sessions Judge for trial of cases relating to Atrocities against women-cum-X Additional Metropolitan Sessions Judge Court, Hyderabad.	<b>DJ-ART21104</b>
5.	<b>SEELAM SREEVANI</b> Additional Family Court, City Civil Court, Hyderabad.	<b>DJ-ART21105</b>
6.	<b>DR . K. PATTABHI RAMA RAO</b> Judge, Special Court For Trial And Disposal Of Commercial Disputes, City Civil Court, Hyderabad.	<b>DJ-ART21106</b>
7.	<b>RAYI DANIERUTH</b> Spl. Sessions Judge, First Fast Track Sessions court for expeditious disposal of cases of rape and protection of child against sexual offences (POCSO) Act, Khammam.	<b>DJ-ART21107</b>
8.	<b>PAPPULA MUKTHIDA</b> Special Sessions Judge, For Trail Of Cases,Relating To Atrocities Against Women-Cum- Ix Additional Sessions Judge, Warangal.	<b>DJ-ART21108</b>

  
**REGISTRAR (ADMINISTRATION)**  
**F.A.C. REGISTRAR (RECRUITMENT)**

ORIGINAL

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**  
**HALL TICKET – CUM – IDENTITY CARD**  
**WRITTEN EXAMINATION FOR THE POST OF DISTRICT JUDGE (Entry Level) BY**  
**TRANSFER THROUGH A LIMITED COMPETITIVE EXAMINATION(ACCELERATED**  
**RECRUITMENT BY TRANSFER) NOTIFIED FOR THE YEAR 2021**

Candidate Name	SRI DEVULAPALLY RAMAKANTH			Affix recent passport size photo, duly attested by the Gazetted Officer
Hall Ticket Number	DJ-ART21101	[For office use]		
Name of the Examination Centre	High Court for the State of Telangana, Hyderabad			
<b>Exam Date</b>	<b>Paper</b>	<b>Reporting Time</b>	<b>Examination Time</b>	Signature of the candidate
21-08-2021 (Saturday)	Paper I	9.00 am	10.00 am to 1.00 pm	
21-08-2021 (Saturday)	Paper III	1.30 pm	2.00 pm to 5.00 pm	
22-08-2021 (Sunday)	Paper II	9.00 am	10.00 am to 1.00 pm	

**NOTE: The candidates are requested to return the Duplicate Hall Ticket to the Recruitment cell, High Court for the State of Telangana by hand or by post after affixing the photographs and getting attestation by a Gazetted officer.**

**IMPORTANT INSTRUCTIONS TO THE CANDIDATES**

1. The candidates should wear face mask while entering the Examination Centre as a preventive measure from spreading of Corona Virus[COVID-19], failing which they will not be allowed in to the Examination Centre.
2. Candidates shall produce their hall ticket at the entrance of the examination centre and also in the examination hall/room, failing which the candidates will not be allowed to write the examination. The candidates shall sign in the attendance sheet in the examination hall/room.
3. Candidates shall make their own arrangements for safe custody of their articles/things, outside the examination centre.
4. Candidates will not be permitted to enter into the examination hall/room after 10.30 AM for Paper – I and Paper- II. For Paper -III, candidates will not be permitted to enter into the examination hall after 02.30 PM.
5. Candidates shall not be allowed to leave the examination hall before 11.00 AM for Paper – I and Paper – II. For Paper – III, the candidates shall not be allowed to leave the examination hall before 03.00 PM.
6. Candidates have to write their hall ticket number at the space provided on the main answer booklet for each session of the examination i.e Paper – I, Paper – II and Paper – III provided to them or else the same will not be evaluated.
7. Answer sheets will not be valued if the candidates writes any irrelevant matter, symbols, religious marks or identification marks on any part of answer sheets, as it amounts to malpractice.
8. Candidates have to write the Question Number in the left margin of the answer papers, otherwise the answer written will not be evaluated.

**Example:-**

**WRONG METHOD**

|1)

**CORRECT METHOD**

1) |

9. Candidates are instructed not to enter into any discussion with other candidates and shall maintain total silence in the examination hall/room.
10. Candidates are permitted to take the Question paper only after completing the duration of examination.
11. No T.A. and D.A. will be paid for attending the examinations.

  
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Candidate Name	SRI SATHYENDRA YEKOLLU			Affix recent passport size photo, duly attested by the Gazetted Officer
Hall Ticket Number	DJ-ART21102	[For office use]		
Name of the Examination Centre	High Court for the State of Telangana, Hyderabad			
<b>Exam Date</b>	<b>Paper</b>	<b>Reporting Time</b>	<b>Examination Time</b>	Signature of the candidate
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Candidate Name	SRI KANDARPA KALYAN CHAKRAVARTHY			Affix recent passport size photo, duly attested by the Gazetted Officer
Hall Ticket Number	DJ-ART21103	[For office use]		
Name of the Examination Centre	High Court for the State of Telangana, Hyderabad			
<b>Exam Date</b>	<b>Paper</b>	<b>Reporting Time</b>	<b>Examination Time</b>	Signature of the candidate
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Candidate Name	SRI KANDARPA KALYAN CHAKRAVARTHY			Affix recent passport size photo, duly attested by the Gazetted Officer
Hall Ticket Number	DJ-ART21103	[For office use]		
Name of the Examination Centre	High Court for the State of Telangana, Hyderabad			
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Candidate Name	SRI BAKARAJU SRINIVAS RAO			Affix recent passport size photo, duly attested by the Gazetted Officer
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**REGISTRAR (ADMINISTRATION)**  
**F.A.C. REGISTRAR (RECRUITMENT)**

ORIGINAL

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**  
**HALL TICKET – CUM – IDENTITY CARD**  
**WRITTEN EXAMINATION FOR THE POST OF DISTRICT JUDGE (Entry Level) BY**  
**TRANSFER THROUGH A LIMITED COMPETITIVE EXAMINATION (ACCELERATED**  
**RECRUITMENT BY TRANSFER) NOTIFIED FOR THE YEAR 2021**

Candidate Name	SMT. SEELAM SREEVANI			Affix recent passport size photo, duly attested by the Gazetted Officer
Hall Ticket Number	DJ-ART21105	[For office use]		
Name of the Examination Centre	High Court for the State of Telangana, Hyderabad			
<b>Exam Date</b>	<b>Paper</b>	<b>Reporting Time</b>	<b>Examination Time</b>	Signature of the candidate
21-08-2021 (Saturday)	Paper I	9.00 am	10.00 am to 1.00 pm	
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22-08-2021 (Sunday)	Paper II	9.00 am	10.00 am to 1.00 pm	

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Candidate Name	SRI DR.K.PATTABHI RAMA RAO			Affix recent passport size photo, duly attested by the Gazetted Officer
Hall Ticket Number	DJ-ART21106	[For office use]		
Name of the Examination Centre	High Court for the State of Telangana, Hyderabad			
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Candidate Name	SMT. RAYI DANIERUTH			Affix recent passport size photo, duly attested by the Gazetted Officer
Hall Ticket Number	DJ-ART21107	[For office use]		
Name of the Examination Centre	High Court for the State of Telangana, Hyderabad			
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Hall Ticket Number	DJ-ART21108	[For office use]		
Name of the Examination Centre	High Court for the State of Telangana, Hyderabad			
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